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Title: Need to complete the work of preparation of Aadhar Cards.

SHRI V. ELUMALAI (ARANI): I would like to raise the important matter of Aadhaar Cards which have become increasingly inevitable in the lives of the citizens of the country, especially in the lives of the poor people living in the rural areas.

The Central Government's latest move is to make UID mandatory for all MGNREGA wage payments in 300 districts from April 1. The Ministry of Rural Development recently sent stern orders to this effect to State Governments. All MGNREGA workers without a UID are supposed to be escorted to enrolment centres, and after that to the bank so that their Aadhaar number can be feeded into their bank account. Everyone knows that it is impossible to do this by March 31, and that the MGNREGA workers without a UID will effectively be deprived of their right to work from then on.

All the villagers in Tamil Nadu were covered in the first stage by way of setting up camps to take the photo and identification marks of the people living in villages. Many thousands of them who could not get their Aadhaar Cards at that point of time are left to fend for themselves now. They are being made to run from pillar to post as they are directed to report at Taluk offices where the work goes on at a slow pace not covering more than 30 people in a day while hundreds of people are waiting from 9 a.m. to 5 p.m. wasting their entire day.

Hence, I urge upon the Union Government to impress upon the agencies hired by them to go to all the villages again to complete the preparation of Aadhaar Cards.